

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT - II)

Item No. 101
(IB)-78(ND)/2017
New IA-2660/2023

IN THE MATTER OF:

M/s. Krishna Kraftex Pvt. Ltd. and M/s. ... Applicant/Petitioner
Krishna Kraftex Pvt. Ltd.

Under Section: 10 of IBC, 2016

Order delivered on 16.05.2023

CORAM:

SHRI. ASHOK KUMAR BHARDWAJ,
HON'BLE MEMBER (J)

SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)

PRESENT:

For the Applicant :

For the Respondent :

ORDER

IA-2660/2023: The IA has been preferred for taking the 2nd Progress Report on record. **For the reasons stated therein, the IA is allowed** and the report is kept on record, subject to all just exceptions.



(L. N. GUPTA)
MEMBER (T)



(ASHOK KUMAR BHARDWAJ)
MEMBER (J)